

Department keep in touch with the State Governments, to see that there is no avoidable delay in the rehabilitation of repatriates.

Implementation of decisions of Industrial Committee on Plantation

*565. SHRI J. M. GOWDER: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the unanimous decisions of the Industrial Committee on Plantations held in Delhi in July, 1970 have been implemented ;

(b) if so, whether Government propose to introduce necessary amendments to the Plantation Labour Act, in view of the decision of the Industrial Committee on Plantation ; and

(c) whether Government have any proposal to implement the principle "equal wage for equal value of work" in the Plantation Industry ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Proposals for amendments wherever necessary to the Plantations Labour Act, 1951, in the light of the conclusions of the meeting of the Industrial Committee on Plantations, are under consideration.

(c) In view of the provisions of the Constitution of the India prohibiting discrimination on the basis, *inter alia* of sex and of the I. L. O. Convention concerning Equal Remuneration, which has been ratified by Government of India, the question of formulating any fresh proposal for applying the principle of equal remuneration in the Plantation Industry as such does not arise.

Formulation of a Committee in Rourkela Steel Plant

*566. SHRIMATI BHARGAVI THAKKAPPAN : Will the Minister of STEEL

AND MINES be pleased to state :

(a) whether a Committee was formed to find out the reasons for slow progress of steel production in Rourkela Steel Plant ;

(b) if so, its main findings ; and

(c) the measures Government propose to take in this regard ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM) : (a) No, Sir.

(b) and (c). Do not arise.

Committee on Automation

*567. SHRI RAJA KULKARNI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Committee on Automation is functioning ; if so, the progress in its work and when it is likely to submit its report ;

(b) if not, the steps Government intend to take for an agreeable public policy on the introduction and extension of Automation/Computerisation in private and public sector organisations and services ; and

(c) whether Government have accepted the conclusions and recommendations of the National Labour Commission on the question of automation and its labour problems ?

THE MINISTER OF LABOUR AND REHABILITATION ((SHRI R. K. KHADILKAR) : (a) The Committee has completed collection of information including according of oral evidence, analysis of replies to the questionnaire, and case studies of selected industrial establishments. The Committee is expected to submit its report shortly.

(b) Does not arise.

(c) Government are awaiting the report of the Committee on Automation, before